GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1503 TO BE ANSWERED ON THE 11TH FEBRUARY, 2020

LINKING MANDIS WITH e-NAM

1503. SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has proposed to link 22,000 mandis across the country with the National Agriculture Market (e-NAM), an online trading platform for agricultural commodities by 2021-22;

(b) if so, the details thereof and the total number of mandis linked under e-NAM till now across the country; and

(c) the steps taken by the Government to achieve the target of connecting all mandis and creating a separate platform for farmers to sell their produce without the intervention of middlemen?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Government is implementing National Agriculture Market (e-NAM) scheme wherein regulated whole sale mandis are integrated/linked through virtual platform to facilitate online trading of Agriculture and horticulture commodities through transparent price discovery for produce of farmers through competitive online bidding system. The e-NAM platform provides a choice to the farmers for selling their produce to traders without any intermediation including without commission agents. There are 6946 regulated wholesale mandis (Agriculture Produce Market Committee markets) in the country as on 31.03.2018. So far, as per the target, 585 mandis of 16 States and 02 Union Territories have been integrated with e-NAM platform. Statewise details of wholesale regulated markets integrated with e-NAM Platform is annexed. Further, Government has identified 421 mandis for integration.

S.I No.	Name of the State	Number of wholesale regulated markets integrated with e-NAM
1	Andhra Pradesh	22
2	Chhattisgarh	14
3	Gujarat	79
4	Haryana	54
5	Himachal Pradesh	19
6	Jharkhand	19
7	Madhya Pradesh	58
8	Maharashtra	60
9	Odisha	10
10	Punjab	19
11	Puducherry	2
12	Rajasthan	25
13	Tamil Nadu	23
14	Telangana	47
15	Uttar Pradesh	100
16	Uttarakhand	16
17	Chandigarh	1
18	West Bengal	17
	Total	585

State-wise No. of wholesale regulated markets integrated with e-NAM Platform